

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 14/02/2018**

DAY : Wednesday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/85356/2017	CCE PUNE II -Vs- DEMAG CRANES & COMPONENTS INDIA P LTD	DR/IP	
	E/CROSS/91056/2017			
2	E/85360/2017	SUNRISE METAL CORPORATION LTD -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	
3	E/85369/2017	JITENDRA SHAH -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	
4	E/85370/2017	PRATHMESH STEEL -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	
5	E/85480/2017	VIKRAM MEHTA -Vs- CCE MUMBAI - I	Ajay Singh & Associates, /DR	
6	E/85383/2017	PANKAJ BANSAL -Vs- CCE AURANGABAD	Pradeep Asawa /DR	
7	E/85398/2017	OWENS CORNING (INDIA) LTD -Vs- CCE BELAPUR	Lakshmi Kumaran & Sridharan /DR	
8	E/85414/2017	VINAYAK KASTURCHAND KANGAONKAR -Vs- CCE AURANGABAD	D.R. Gadekar /DR	
9	E/85467/2017	NAKODA FERROMET -Vs- CCE MUMBAI - I	Grover Consultancy /DR	
10	E/85732/2017	HEERALAL KANUNGO -Vs- CCE MUMBAI - I	Grover Consultancy /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**